

Name of the Corporate Debtor: KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED; Date of Commencement of CIRP: 26-09-2024; List of Creditors as on: 04-12-2024; Name of IP: Mr. Ashutosh Agarwala;
 Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	13578933700	2	13578933700	94.93				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	228	15071790	228	15071790	0.11				Annexure 5
6	Operational creditors (Employees)	382	47545110	382	47545110	0.33				Annexure 6
7	Operational creditors (Government Dues)	5	621024400	3	132861048	0.93		135	488163217	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	105	675048645	28	530021736	3.71		631585	139506610	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		722	14937623645	643	14304433384	100.00		631720	627669827	